

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.1872  
ANSWERED ON 09.12.2021**

**PATRATU VIDYUT UTPADAN NIGAM LIMITED**

**1872. SHRI CHANDRA PRAKASH CHOUDHARY:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether any benefit programme has been launched for the displaced in project area of the Patratu Block of Ramgarh district in the State of Jharkhand after establishment of NTPC's Patratu Vidyut Utpadan Nigam Limited (PVUNL);
- (b) the total funds spent so far by NTPC's PVUNL under Corporate Social Responsibility (CSR) along with the amount spent so far in the project affected areas inside Ramgarh district;
- (c) whether the land acquisition for the said project has been completed;
- (d) if so, the pending number of families still to get compensation for being displaced; and
- (e) the details of relocation programme for the displaced families for the said project?

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

- (a) : Patratu Vidyut Utpadan Nigam Limited (PVUNL), a subsidiary of NTPC Ltd. in joint venture with Jharkhand Bijli Vitaran Nigam Limited (JBVNL), Government of Jharkhand (GoJh) is executing various community development activities under Community Development (CD) programme for holistic development of area. Education, Skill Development, Women Empowerment, Health & Sanitation, Drinking Water, Infrastructure, Welfare & Cultural Events, Environment, Covid-care etc. are major activities undertaken under CD programme.
- (b) : As the project is under construction phase, PVUNL is not doing Corporate Social Responsibility (CSR). However, PVUNL is executing the community development activities under Community Development (CD) Programme. An amount of Rs.11.82 Cr has been spent till 30.11.2021 under CD programs.
- (c) to (e) : PVUNL has not carried out any land acquisition for the project. All the requisite land has been transferred by Government of Jharkhand to PVUNL.

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